

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 193
TO BE ANSWERED ON 28.07.2017

HONORARIUM OF ANGANWADI WORKERS/HELPERS

193. SHRI RAVINDER KUSHAWAHA:
SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the remuneration/honorarium paid to Anganwadi Workers/Helpers is low compared to even the daily wage workers, if so, the details thereof and the reasons therefor;
- (b) whether the Government proposes to enhance the honorarium being paid to Anganwadi Workers/Helpers, if so, the details thereof and if not, the reasons therefor;
- (c) whether the recommendations of the Parliamentary Committee are also proposed to be implemented in this regard, if so, the time-frame thereof and if not, the reasons therefor;
- (d) whether the Government has also convened any meeting with the States regarding the demands and pay hike of Anganwadi Workers/Helpers and if so, the details thereof; and
- (e) the further steps taken by the Government to address the problems/demands of Anganwadi Workers/Helpers?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No. 193 regarding "Honarium of Anganwadi Workers/Helpers" for answer on 28.07.2017 raised by Shri Ravinder Kushawaha and Shrimati Kavitha Kalvakuntla.

- (a): Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers(AWWs) & Anganwadi Helpers (AWHs) as “honorary workers” from the local community who come forward to render their services, on part time basis, in the area of child care and development. There is a difference in persons employed as daily wagers and honorary workers. Daily wagers are paid for the day they perform the work whereas Anganwadi Workers & Anganwadi Helpers are paid for the month they work with other attendant benefits, which are not available to the daily wagers.
- (b) & (c): AWWs & AWHs are honorary workers who are paid monthly honoraria as decided by the Government from time to time. The present rate of honoraria paid to the AWWs & AWHs since 01.04.2011 is Rs.3000/- and Rs.1,500/- per month respectively. The monthly honorarium paid to AWWs of Mini-AWCs since 04.07.2013 is Rs.2250/-. Revision of honorarium of these functioneries is a continuing process. The rate of honoraria paid to the AWWs & AWHs from time to time since 1975 is given in the following table:-

Anganwadi Workers

Qualification/ Year	1975-76	1.4.78	1.7.86	2.10.92	16.5.97	1.4.02	1.4.08	1.4.11
Non-Matriculate	100	125	225	350	438	938	1438	2938
Matriculate	150	175	275	400	500	1000	1500	3000
Non-Matri-culate with 5 year experience	-	-	250	375	469	969	1469	2969
Matriculate With 5 year experience	-	-	300	425	531	1031	1531	3031
Non-Matriculate With 10 year experience	-	-	275	400	500	1000	1500	3000
Matriculate With 10 year experience	-	-	325	450	563	1063	1563	3063
Mini-Anganwadi Workers	-	-	-	-	-	500 (w.ef. 1.1.200 7)	750	1500 (2250 w.e.f. 4.7.13)

Anganwadi Helper	35	50	110	200	260	500	750	1500
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Besides this, most of the State Governments/UT Administrations are also giving additional honorarium to AWWs and AWHs out of their own resources. States/UTs-wise details is at **Annex-A**.

(d): This Ministry has been convening periodical meetings with the States/UTs on various issues concerning implementation of the Scheme. In these meetings, States/UTs have been urged to consider the enhancement of honorarium of Anganwadi Workers/Helpers from their own resources as additional honorarium. As a result, many States/UTs have enhanced the honorarium of these functionaries.

(e): Government of India has been fully conscious of the voluntary services of these functionaries and the benefits available to AWWs/AWHs. Efforts have been made to improve their working conditions by extending facilities/benefits from time to time which are mentioned below :-

- **Leave:** They have been allowed paid absence of 180 days of maternity leave.
- **Insurance cover:** The Govt. of India introduced 'Anganwadi Karyakartri Bima Yojana' to Anganwadi Workers/Anganwadi Helpers w.e.f. 01.04.2004 under Life Insurance Corporation's Social Security Scheme.

Pursuant to the decision taken in the Committee of Secretaries (CoS) meeting held on 04.09.2015 on Convergence of Social Security Insurance, it has been decided to cover AWWs and AWHs in the age group of 18 to 50 years under PMJJBY; the AWWs and AWHs in the age group of 18-59 years under PMSBY and the AWWs/AWHs in the age group of 50 to 59 years would continue to remain under the AKBY (modified) as long as they are engaged.

The scholarship component of AKBY will continue for these beneficiaries who are eligible for the benefits during the current Academic Year.

- **Award:** In order to motivate the Anganwadi Workers and give recognition to good voluntary work, a Scheme of Award for AWWs has been introduced, both at the National and State level. The Award comprises Rs.25,000/- cash and a Citation at Central level and Rs.5000/- cash and a Citation at State level.
- **Promotion:** Reservation of 50% of vacant posts of Supervisors for AWWs, recruitment of 25% of AWWs from AWHs etc.
- **Uniform:** Government has made a provision for a set of two Uniform (saree/suit @ Rs.300/- per saree per annum) and a name badge to Anganwadi Workers and Helpers.

**Statement indicating additional monthly honorarium paid to AWWs/AWHs by the States/UTs.
from their own resources****As on 30.06.2017**

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers	Anganwadi Helpers
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	1000	500
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	1000	500
8.	Dadra Nagar Heveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	2000	1000
11.	Goa	3062-11937*	3000-6000
12.	Gujarat	1750	900
13.	Haryana	2500	2250
14.	Himachal Pradesh	1450	600
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	3000	2000
18.	Kerala	2000	2000
19.	Lakshdweep	1600	1000
20.	Madhya Pradesh	2000	1000
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	Nil	Nil
34.	Tamilnadu	6750 (that includes pay-2500, GP-500 & DA-3750)	4275 (that includes pay-1500, GP-400 & DA 2375)
35.	Telangana	4000 (w.e.f. 01.03.2015)	3000 (w.e.f. 01.03.2015)
36.	Tripura	2865	1924

* **Depending on the qualification and number of years of service**